

ITEM NO.1001

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

R E V I E W P E T I T I O N (C I V I L) D I A R Y N O . 4 5 7 7 7 O F 2 0 1 8

I N

W R I T P E T I T I O N (C) N O . 4 9 4 O F 2 0 1 2

BEGHAR FOUNDATION & ANR.

Petitioner(s)

V E R S U S

JUSTICE K.S.PUTTASWAMY(RETD) & ORS.

Respondent(s)

(IA No. 11039/2019 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

(IA No. 177563/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

(IA No. 177567/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

R.P.(C) No. 3948/2018 in W.P.(C) No. 231/2016 (PIL-W)
(FOR ORAL HEARING [permission to to be heard R.P. in open court] ON
IA 182747/2018)

(IA No. 182747/2018 - ORAL HEARING)

R.P.(C) No. 22/2019 in W.P.(C) No. 1014/2017 (PIL-W)
(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
182749/2018)

(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
182750/2018)

(FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
182751/2018)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
182753/2018

IA No. 182750/2018 - APPLICATION FOR LISTING REVIEW PETITION IN
OPEN COURT

IA No. 182751/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 182749/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 182753/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

R.P.(C) No. 31/2019 in W.P.(C) No. 1058/2017 (PIL-W)
 (FOR ORAL HEARING ON IA 185123/2018
 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
 185125/2018
 IA No. 185125/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
 IA No. 185123/2018 - ORAL HEARING)

Diary No(s). 48326/2018 (PIL-W)
 (FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 186187/2018)

(FOR CONDONATION OF DELAY IN FILING ON IA 186188/2018
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 186190/2018)
 (IA No. 186190/2018 - APPLICATION FOR LISTING REVIEW PETITION IN
 OPEN COURT)
 (IA No. 186187/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION)
 IA No. 186188/2018 - CONDONATION OF DELAY IN FILING)

R.P.(C) No. 377/2019 in W.P.(C) No. 342/2017 (PIL-W)
 (IA for PERSONAL HEARING BEFORE THE COURT ON IA 6225/2019
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 6231/2019)
 (IA No. 6231/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)
 IA No. 6225/2019 - PERSONAL HEARING BEFORE THE COURT)

R.P.(C) No. 924/2019 in W.P.(C) No. 829/2013 (PIL-W)
 (FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 7279/2019
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 7281/2019
 IA No. 7281/2019 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 7279/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Date : 25-08-2020 These matters were circulated today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
 HON'BLE MR. JUSTICE A.M. KHANWILKAR
 HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
 HON'BLE MR. JUSTICE ASHOK BHUSHAN
 HON'BLE MR. JUSTICE L. NAGESWARA RAO

By Circulation

UPON perusing papers the Court made the following
 O R D E R

NOT TAKEN UP.

(JAYANT KUMAR ARORA)
 COURT MASTER

(JAGDISH CHANDER)
 ASSISTANT REGISTRAR